

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-302(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER MSET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.03.2024**

NAME OF THE PARTIES: K SERA SERA & Vikram Bhatt Studio
Virtual World Private Limited.
V/s.
Hare Krishna Media Tech Pvt Ltd.

Appearance:

For the Financial Creditor : Adv. Nausher Kohli a/w Adv. Lalit Joshi

For the Corporate Debtor : Adv. Shikhar Khandelwal

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Despite directions vide order dated 26.02.2024, today the same problem is repeated and the pages are missing in one of the sets and exhibits are different in the another set.
2. Let the compliance of the order dated 26.02.2024 be done within two weeks. List on **25.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)